

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Telephone Operator, Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 01 of 2024/RR/RC dated 27-02-2024.

ORDER

No. 832 of 2024/RG/NG-444(I) Dated: 25-07-2024

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice (A) to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Telephone Operator in the pay Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	JA30510061	Ms. Subhiksha Thakur D/O Rajesh Singh R/O 73/6 Gopinath Vihar, Udheywala, Bohri, Jammu	Open Merit
2.	JA30510094	Salender Sharma S/O Subash Chander R/O Village Jatwal, Tehsil Ghagwal, Samba	Open Merit
3.	KA30210317	Naseer Akram S/O Mohammad Akram Wani R/O Qasba Khull, D. H. Pora, Kulgam	RBA
4.	JA30510386	Vishal Kumar S/O Rajesh Kumar R/O H. No. MCJ 742, Rajpura Mangotrian, Opp. Govt. Girls High School, Jammu	Scheduled Caste

Note:

- a) Posting orders of these appointees will be issued separately.
- b) The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.


(Shahzad Azeem)
Registrar General

No: 27277-96 of 2024/RG/NG Dated 25 -07-2024

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Recruitment, High Court Main Wing, Srinagar

7. Director Finance, High Court Main Wing, Srinagar
....for information .
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for
uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the
same.
11. S/Shri _____
Telephone Operator, for information and compliance.
12. Order Book


25.07.24 .
Registrar General